

In the High Court of Judicature, Bombay.

Monday, the 12 day of June 1865.

SPECIAL APPEAL No. 894 of 1864

Joti bin Vitoo Chembhar
of the Satara District
(Original Plaintiff)

Appellant

versus

Bal Dixit bin Krishna
Dixit and Gopala bin
Mahipute of the Satara
District
(Original Defendants)

Respondent

Rs. 57-12-11

The claim in the Original Suit was to recover possession of certain services land alleged to have been wrongfully made over to the Defts by the Suamdar of the village

In Appeal No. 169 of 1864 of the Judge of the District of Satara confirmed the Decree of the Magistrate who had thrown out the claim

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the District Judge is contrary to law in that he whilst finding that the land in dispute was the Chembhar's Suamdar erroneously

erroneously rejected appellants claim thereto
that (2) the District Judge has mis-
- construed the village accounts in holding
that they do not show the Inam in question
belongs to appellant as a Chambhar and
that (3) the District Judge erred in requiring
Exact dates and correct statements to
support a claim 30 years old, the neces-
- sity for preferring which originated in
Respondents fraud.

The Court. Confirms
the decree of the District Judge with
costs

R. Couch
Hewitt

MEMORANDUM OF COSTS incurred in Special Appeal No. 894

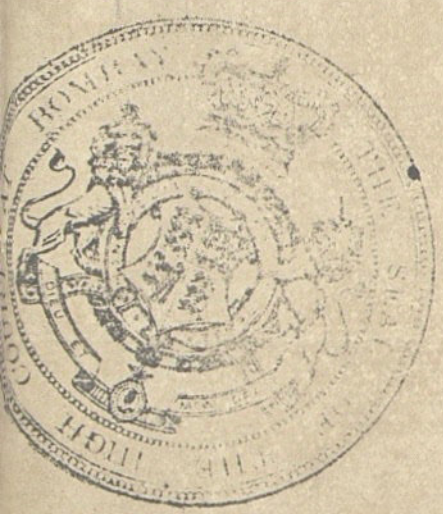
of 1864 against the decision of the Judge of the District of Satara and disposed of on the 12th June 1865 by confirming the same

BY THE APPELLANT—

<i>In the District.</i>				
In the <i>Munsiff's Court</i> (including V. Fee)	18	12	6	
In the <i>Judge's Court</i>	8	9	10	
				27 6 4
<i>In this Court.</i>				
Stamp for Memorandum of Special Appeal	4	"	"	
Stamps for copies of Decree and Judgment	3	"	"	
Stamp for Vukeelutnama	2	"	"	
Batta for Process and Postage	1	10	"	
Sectioner's Fee	1	3	"	
Vukeel's Fee	1	8	10	
				13 5 10
				Rupees.... 40 12 2

BY THE RESPONDENTS.

<i>In the District.</i>				
In the <i>Munsiff's Court</i>	5	10	10	
In the <i>Judge's Court</i>	2	8	10	
				8 3 8
<i>In this Court.</i>				
Stamp for Vukeelutnama	2	"	"	
Vukeel's Fee	1	8	10	
				3 8 10
				Rupees.... 11 12 6



J. J. J.
Sealer

Registrar

The 12th day of June 1865